

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
UNSTARRED QUESTION NO.1373
TO BE ANSWERED ON THE 27TH JULY, 2021

NIPER Council

**1373. DR. SUKANTA MAJUMDAR:
SHRI RAJVEER SINGH (RAJU BHAIYA):
SHRI RAJA AMARESHWARA NAIK:
SHRIMATI SANGEETA KUMARI SINGH DEO:
SHRI VINOD KUMAR SONKAR:
DR. JAYANTA KUMAR ROY:
SHRI BHOLA SINGH:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government is planning to bring a legislation the NIPER (Amendment) Bill 2021 to establish the NIPER Council and if so, the details thereof;
- (b) whether the Government has reviewed the functioning of the NIPER and if so, the details of achievements made and funds spend so far, Institutewise;
- (c) whether the Government propose to set up four new NIPER and if so, the details thereof;
- (d) the details of vacancies of posts in NIPER, Institute-wise;
- (e) whether same NIPER do not have its own campuses and are running in temporary buildings and if so, the details thereof; and
- (f) the other steps being taken by the Government to strengthen the NIPER?

ANSWER

**MINISTER IN THE MINISTRY OF CHEMICALS & FERTILIZERS
(SHRI MANSUKH MANDAVIYA)**

(a): Yes Sir. Government has introduced NIPER (Amendment) Bill 2021 in the Lok Sabha on 15th March, 2021. The provisions of the Bill include setting up a NIPER Council under the chairmanship of Hon'ble Minister (Chemicals & Fertilizers) to coordinate the activities of various NIPERs and ensure planned and coordinated development of pharmaceutical education and research and maintenance of standards thereof.

(b): NIPERs are autonomous institutions having their own Board of Governors, which are responsible for the general superintendence, direction and control of the affairs of the Institute. As the institutes are mainly funded by the Government, it periodically reviews their functioning. The annual accounts of the Institute are also audited by the office of CAG. A third-party evaluation of NIPERs through a private party has also been conducted. Further, the Expenditure Finance Committee (EFC) under the Ministry of Finance also appraise the functioning of NIPERs for their continuation/ expansion.

Ministry of Education publishes annual National Institutional Ranking Framework (NIRF) ranking public and private Higher Education Institutes (HEIs) in the country under various

categories. The ranking of NIPERs under the “Pharmacy” category during last four years is as under:

NIPERs	2017	2018	2019	2020
Mohali	2 nd	1 st	3 rd	3 rd
Hyderabad	5 th	6 th	6 th	5 th
Ahmedabad	-	14 th	9 th	8 th
Guwahati	-	-	-	11 th
Raebareli	-	-	-	18 th
Kolkata	-	-	-	27 th

The institute-wise details of students passed out, research papers published, patents filed and MOUs signed are as under:

NIPER	Students passed out	Research Papers published	Patents filed	MoU signed
Mohali	3,735	2,777	198	23
Ahmedabad	619	594	21	23
Hyderabad	1113	786	32	52
Guwahati	400	301	20	24
Kolkata	479	204	02	23
Raebareli	385	238	20	15
Hajipur	333	134	03	10
Total	7,064	5,034	296	178

The institute-wise details of funds released to each NIPERs since their inception (upto June, 2021) are as under:

NIPER	Funds released (Rs. in crore)
Mohali	406.54
Ahmedabad	195.77
Hyderabad	310.45
Guwahati	298.59
Kolkata	117.37
Raebareli	113.29
Hajipur	80.55
Total	1522.56

(c): EFC proposal has been sent to the Ministry of Finance for setting up five new NIPERs in the states of Tamil Nadu, Maharashtra, Chhattisgarh, Rajasthan and Karnataka.

(d): While, NIPER-Mohali already has sanctioned posts and regular faculty/ non-faculty posts, the Ministry of Finance approved 156 faculty and 190 non-faculty posts in the year 2019 for other six NIPERs, viz., Ahmedabad, Guwahati, Hajipur, Hyderabad, Kolkata and Raebareli. After framing recruitment rules for various posts, the process for filling up the faculty/ non-faculty posts in these Institutes has been initiated and the same would be completed soon. The institute-wise status of sanctioned/ filled up posts are as under:

	Faculty				Non-Faculty			
	Sanctioned	Filled	Under process	Vacant	Sanctioned	Filled	Under processes	Vacant
Mohali	62	26	-	36	224	120	-	104
Ahmedabad	33	23	-	10	37	17	-	20
Hyderabad	33	23	-	10	37	16	-	21
Guwahati	33	20	-	13	37	17	18	02
Kolkata	19	12	04	03	27	13	05	09
Hajipur	19	04	08	07	26	05	10	11
Raebareli	19	16	-	03	27	06	15	06
Total	218	124	12	82	415	194	48	173

(e) and (f): While NIPER Mohali and NIPER Guwahati have own permanent campus, the construction of NIPER Ahmedabad has started in full swing. At present, NIPERs at Ahmedabad, Hajipur, Hyderabad, Kolkata and Raebareli are functioning from rented premises. A consolidated EFC proposal with an outlay of Rs. 4,300 crore for the period 2020-21 to 2024-25 has been sent to the Ministry of Finance for strengthening and equipping of the existing seven NIPERs and setting up of five new NIPERs. The proposal also includes construction of the campuses, up-gradation of laboratories, setting up Centres of Excellences, etc.
